

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2779
TO BE ANSWERED ON 03.08.2016**

EMERGENCY QUOTA SYSTEM

2779. SHRI V. ELUMALAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways is considering to make the emergency quota system more responsive and commuter friendly by giving priority to wait-listed tatkal tickets;**
- (b) if so, the details thereof;**
- (c) whether some railway zones have already taken steps in this regard; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): In order to meet the urgent travel requirements of High Official Requisition (HOR) holders, which includes Central Government Ministers, Judges of Hon'ble Supreme Court/High Courts of various States, Members of Parliament and other emergent demands, who are on the waiting list, a limited number of berths have been earmarked as Emergency Quota in different trains and in different classes. This accommodation is released by nominated Railway officials in

-2-

accordance with the priority as per warrant of precedence and well established practice being followed since long. Detailed instructions for streamlining the procedure of releasing accommodation from Emergency Quota are available. Further, surprise checks are conducted by the Commercial and Vigilance Departments to prevent/detect irregularities in the allotment of reserved accommodation under this Quota. There is, however, no proposal under consideration to give priority to Tatkal waitlisted passenger in releasing of berths out of Emergency Quota.
